

## ASSETS & LIABILITIES

(At a glance)

**NAME OF THE JUDGE : P.V.KUNHIKRISHNAN**

**DATE OF APPOINTMENT : 13.2.2020**

### DECLARED ASSETS

#### ASSETS OF THE JUDGE

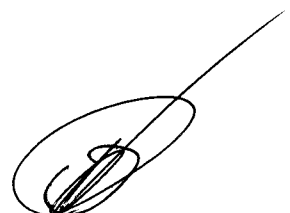
<b>IMMOVABLE PROPERTY</b>		<b>MOVABLES</b>			
<b>Land</b>	<b>Buildings</b>	<b>Total Amount in Bank Deposits FD/SB</b>	<b>Gold &amp; Silver (Weight)</b>	<b>Vehicles (Nos.)</b>	<b>Shares, Mutual Funds &amp; others if any</b>
1) One share in 2.4785 Hectares of land at Korom Village, Thaliparamba Taluk, Kannur District		Rs.1,30,213.61	3 sovereigns of gold	NIL	PNB Met Life policy-Basic sum -Assured amount-Rs.8,18,182 Annual premium Rs.1,16,108.21
2) 2.12 ares of land in joint possession with Neetha Kunhikrishnan(wife) at Kanayannur Taluk, Cheranalloor Village	2900 Sq. Ft house (co-owner)				

#### LIABILITIES

**Particulars:-**

- 1) Housing Loan at Canara Bank, Ayyappankavu-Rs.22,43,655.90/-
- 2) Credit card liabilities-Rs.60,798/-
- 3) Personal loan-Rs.2,64,618-Standard Chartered Bank.
- 4) Other liabilities-Rs.1,50,000/-

**Date: 14.5.2020**



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Note:- Further details available with the Hon'ble Chief Justice

**ASSETS & LIABILITIES**

**(At a glance)**

**NAME OF THE JUDGE : P.V.KUNHIKRISHNAN**  
**NAME OF THE SPOUSE : NEETHA KUNHIKRISHNAN**

**DECLARED ASSETS**

**ASSETS OF THE SPOUSE**

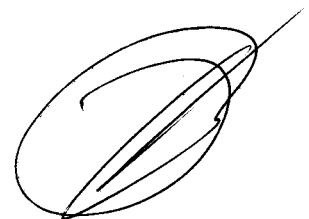
<b>IMMOVABLE PROPERTY</b>		<b>MOVABLES</b>			
<b>Land</b>	<b>Buildings</b>	<b>Total Amount in Bank Deposits FD/SB</b>	<b>Gold &amp; Silver (Weight)</b>	<b>Vehicles (Nos.)</b>	<b>Shares, Mutual Funds &amp; others if any</b>
<b>2.12 ares of land in joint possession with husband Justice P.V. Kunhikrishnan at Kanayannur Taluk, Cheranallor Village</b>	<b>2900 Sq. Ft house(Co-owner)</b>	<b>Rs.10,000/-</b>	<b>250 gm.</b>	<b>KL-07- CL-7959 Honda City V</b>	<b>Nil</b>

**LIABILITIES**

- 1) Car loan from Canara Bank Rs.6,90,075.90
- 2) Other liabilities Rs.1,50,000/-

**Date: 14.5.2020**

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Note:- Further details available with the Hon'ble Chief Justice



## ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE P.V.KUNHIKRISHNAN

NAME OF THE DEPENDENT CHILD/CHILDREN : SUMAN KRISHNAN P.V.

### DECLARED ASSETS

#### ASSETS OF THE DEPENDENT CHILD/CHILDREN

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver(Weight)	Vehicles(Nos.)	Shares, Mutual Funds & others if any
NIL	NIL	Rs.5,000/-	4 Sovereigns	KL-07-CJ-335 (Royal Enfield Bike)	

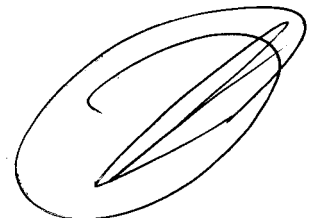
### LIABILITIES

#### Particulars:-

- 1) Vehicle Loan Rs.50,000/--Canara Bank, Ayyappankavu Branch
- 2) Education Loan Rs.3,72,669.52-Canara Bank, Ayyappankavu Branch

Date: 14.5.2020

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Note:- Further details available with the Hon'ble Chief Justice



## ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE P.V.KUNHIKRISHNAN

NAME OF THE DEPENDENT CHILD/CHILDREN : SUNAYANA. P.V.

### DECLARED ASSETS

#### ASSETS OF THE DEPENDENT CHILD/CHILDREN

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
NIL	NIL	NIL	15 sovereigns of gold	NIL	NIL

### LIABILITIES

Nil

Date: 14.5.2020

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